

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.02.2020 (THURSDAY)

COURT - III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt. Ltd. Vs. Concentrix Daksh Services India Pvt. Ltd. & Anr.	Madhvam Sharma	

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1499 of 2019	Partha Sadhan Bose Vs. Sugesan Transport Pvt. Ltd.& Anr.	Pinaki Addy	Udian Sharma

10:50 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 783 of 2020 in Comp. App. (AT) No. 32 of 2020	Union of India Vs. Apparel Export Promotion Council & Ors.	Kamal Kanti Jha	Ankit Singal-R2, 4 to 16, 18 to 20, 22, 24 to 29, 31 & 33.

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 49 of 2020	Bank of India Vs. IRIS Electro Optics Pvt Ltd & Ors.	Ashish Rana	Siddharth Jain-R1 & R2 T. N. Durga Prasad-R3
2.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Neeraj Kr. Gupta

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 287 of 2020 (With Defects)	Abhijit Guhatnakurta Monitoring Agency of the Corporate Vs. Royale Partner Investment Fund Ltd. With	Aakarshan Sahay	
4.	Comp. App (AT) (Ins) No. 327 of 2020	Royal Partners Investment Fund Ltd. Vs. Abhijit Guhathakurta Monitoring Agency of the Corporate Debtor	Abhinav Hansaria	Vijay K. Sondhi
5.	Comp. App. (AT) (Ins) No. 342 of 2020	Sai Syntex Co. Vs. Atlanti Spinning & Weaving Mills Ltd.	Misha Rohatgi	
6.	Comp. App. (AT) (Ins) No. 343 of 2020	ISMT Vs. HIM Teknoforge Ltd.	Eeshan Pandey	
7.	Comp. App. (AT) (Ins) No. 344-345 of 2020	Kotak Investment Advisors Ltd. Vs. Krishna Chamadia (Resolution Professional) in the matter of Ricoh India Ltd.) & Ors.	Sonaakshi Dhiman	Prateek Kumar

8.	Comp. App. (AT) (Ins) No. 347 of 2020	Ankit Pathak Vs. Kisan D'net India Pvt. Ltd.	Reeva Gujral Singhal	
9.	Comp. App. (AT) (Ins) No. 348 of 2020	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd.	Avishek Das	Kumar Anurag Singh
10.	Comp. App. (AT) No. 55 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt. Ltd. & Ors.	P. Sinha	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt. Ltd With	Akshat singh	M. Anil Kumar
12.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2
13.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy With	Priyanka	Aakriti Dhawan
14.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
15.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
16.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
17.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 01 of 2020	Maj Pankaj Rai Vs. Secretary, Competition Commission of India & Ors.	Pankaj Rai	Dinoo Muthappa-R2
2.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8-11) Subrahmanyam
3.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8-11) Subrahmanyam
4.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP With	Ashish Rana	Nakul Sachdeva
5.	Comp. App (AT) (Ins) No. 1413 of 2019	Shaarc Projects Ltd. Vs. EPC Construction India Ltd. & Ors. With	Manish Shekhari	Nakul Sachdeva
6.	Comp. App (AT) (Ins) No. 1416 of 2019	Om Namah Shivay Logistics International Pvt. Ltd. Vs. EPC Constructions India Ltd & Ors. With	Manish	Nakul Sachdeva
7.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr. With	Ashish Rana	Nakul Sachdeva
8.	Comp. App (AT) (Ins) No. 1519 of 2019	UCO Bank Vs. Abhijit Guhathakurta & Ors. With	B. Dubey	Nakul Sachdeva
9.	Comp. App (AT) (Ins) No. 01 of 2020	Slipco Constructions Pvt. Ltd. Vs. EPC Constructions India Ltd. & Ors. With	Harsh Gurbani	Nakul Sachdeva

10.	Comp. App. (AT) (Ins) No. 13 of 2020	Sathyam Procon Pvt. Ltd. & Ors. Vs. EPC Constructions India Ltd. & Ors. With	Harsh Gurbani	Akarshan Sahay
11.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd. With	AAkarshan Sahay	Arijit Mazumdar
12.	Comp. App (AT) (Ins) No. 42 of 2020	Gujarat Maritime Board Vs. Abhijit Guhathakurta Resolution Professional of EPC Constructions India Ltd & Anr. With	Gursharan H. Virk	Rohan Malik-RP
13.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors. With	Atul Shanker	Nakul Sachdeva-R1
14.	Comp. App. (AT) (Ins) No. 134 of 2020	Government of India, Through Office of the Assistant Commissioner, GST & Central Tax, Cuttack – II Division Vs. Abhijit Guhathakurta, Resolution Professional, EPC Constructions India Ltd. & Ors. With	Prasenjeet Mahapatra	Pratishtha Vij
15.	Comp. App. (AT) (Ins) No. 144 of 2020	Government of India Through Office of the Assistant Commissioner, GST & Central Excise, Bhubaneswar –II Devision Vs. Abhijit Guhathakurta, RP	Prasenjeet Mohapatra	

For Hearing

16.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
17.	Competition Appeal (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	Bulbuli Richong Aditi Sharma-R3

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1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar